## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/101/2016

NAME OF THE PETITIONER(S)

: Vis-Ram Financial Services Private Limited

NAME OF THE RESPONDENT(S)

: Metafilms (India) Limited & 33 others

UNDER SECTION

: 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
),	VISRAM	2 SUBRAMANIAN Adu for	12 Sha
	Petitioner	VIMAL SARATAY	, )
2.	H. KARTHIK SETHADRI	Counsel for Respondente	Jack
	N. P. VII AY KUM	(-31 433	

## **ORDER**

Shri R Subramanian, counsel for petitioner present. Shri N P Vijay Kumar, counsel for R1 to R31 & R33 present. Counsel for R32 absent. It is brought to the notice of this Bench by the counsel for petitioner that R34 is not attending the Bench since a long time. Counsel for petitioner is instructed to cause private notice to R34 and file proof of service by way of an affidavit by the next date of hearing and also inform the counsel of R32 about the next date of hearing. Put up on 31.01.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)